GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY
(DEPARTMENT OF ELECTRONICS & INFORMATION TECHNOLOGY)
LOK SABHA
UNSTARRED QUESTION NO. 1008
TO BE ANSWERED ON: 02.03.2016

AADHAAR CARD

1008. **SHRI S.P. MUDDAHANUME GOWDA**
DR. C. GOPALAKRISHNAN
SHRI MALLIKARJUN KHARGE
KUMARI SHOBHA KARANDLAJE

Will the Minister of Communications & Information Technology be pleased to state: -

(a) the details of number of people covered under Aadhaar card, State-wise;
(b) the name of schemes that have been linked with Aadhaar card;
(c) whether instances of fake Aadhaar cards have come to the notice of the Government; and
(d) if so, the details thereof and the action taken by the Government in this regard?

ANSWER

MINISTER FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)

(a): As on 15.02.2016, a total of 97.85 crore Aadhaars have been generated. The status of Aadhaar generation State/UT wise as on 15.02.2016, vis-à-vis population as per 2011 census is given in Annexure.

(b): UIDAI is mandated to issue Aadhaar Cards to the residents of the country. Linking of schemes with Aadhaar is decided by the Ministry/Department which is implementing or monitoring that scheme. Various Ministries/Departments are leveraging Aadhaar for identification & efficient delivery of services. Hon'ble Supreme Court vide its orders dated 11.08.2015 and 15.10.2015 has permitted the use of Aadhaar in the schemes, namely, P.D.S. Scheme, L.P.G. Distribution Scheme, The Mahatma Gandhi National Rural Employment Guarantee Scheme(MGNREGS), National Social Assistance Programme(Old Age Pensions, Widow Pensions, Disability Pensions), Prime Minister's Jan Dhan Yojana(PMJDY) and Employees' Provident Fund Organisation(EPFO).

(c) and (d): Aadhaar is generated after a number of quality checks and biometric de-duplication. Uniqueness of Aadhaar ensures that no one person can get two Aadhaars and same Aadhaar is never issued to two persons. Every attempt is made to ensure that fake or duplicate enrolments are identified through quality checks and biometric de-duplication process, and rejected. In a miniscule number of cases, where a duplicate or ineligible enrolment may slip through, there are provisions for taking action against the delinquent

operator/supervisor/enrolment agency; financial penalties; and criminal proceedings by lodging of FIR, besides cancellation of such Aadhaars.

Aadhaar verification service is available on a public portal https://resident.uidai.net.in where any person can check the validity of an Aadhaar instantaneously.

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S No.	State /UT	Total Population as per 2011 census	Total Aadhaar generated as on 15.02.2016	% Saturation
1	Himachal Pradesh	6856509	6827733	100
2	Punjab	27704236	27920886	101
3	Chandigarh	1054686	1050067	100
4	Uttarakhand	10116752	8106182	80
5	Haryana	25353081	25754076	102
6	Delhi	16753235	19318658	115
7	Rajasthan	68621012	56284055	82
8	Uttar Pradesh	199581477	140747136	71
9	Bihar	103804637	65595289	63
10	Sikkim	607688	576642	95
11	Tripura	3671032	3539534	96
12	Jharkhand	32966238	29635903	90
13	Chhattisgarh	25540196	24257864	95
14	Madhya Pradesh	72597565	63094568	87
15	Gujarat	60383628	46710644	77
16	Daman and Diu	242911	192633	79
17	Maharashtra	112372972	103962403	93
18	Andhra Pradesh & Telangana	84598963	86945413	103
19	Karnataka	61130704	53727187	88
20	Goa	1457723	1408151	97
21	Kerala	33387677	33139405	99
22	Puducherry	1244464	1240236	100
23	Andaman and Nicobar Islands	379944	353170	93
24	Jammu and Kashmir	12548926	7103255	57
25	Arunachal Pradesh	1382611	775639	56
26	Nagaland	1980602	1028566	52
27	Manipur	2721756	1619696	60
28	Mizoram	1091014	442218	41
29	Meghalaya	2964007	97167	3
30	Assam	31169272	845052	3
31	West Bengal	91347736	72660541	80

32	Odisha	41947358	32924091	78
33	Dadra and Nagar Haveli	342853	300383	88
34	Lakshadweep	64429	62034	96
35	Tamil Nadu	72138958	60283690	84
	Grand Total	**1210126852**	**978530167**	**81**